

Incurable Tuberculosis

2843. DR. SAHEBRAO SUKRAM BAGUL :
SHRI SOHAN BEER :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Health Organisation has warned that a special type of incurable tuberculosis will pose a major threat particularly to India;

(b) whether as per a survey conducted recently in Delhi, one third of the tuberculosis patients of the capital have been found to be immune to a particular type of treatment;

(c) if so, the facts and the action plan in this regard;

(d) whether around 10 lakh people are afflicted with tuberculosis and about half of them die every year in the country;

(e) whether the Union Government have sought a loan from the World Bank to implement an action plan in this regard;

(f) if so, the outline and the salient features of the said action plan; and

(g) the reaction of the World Bank thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) and (c). No such survey has been conducted.

(d) Yes, Sir.

(e) Yes, Sir.

(f) and (g). The proposed Tuberculosis Control Project include (a) gradual implementation of the Revised Strategy for TB Control (RNTP) in 102 districts, (b) strengthening of the National TB Programme (NTP) in 203 short course chemotherapy districts (SCC) as a transitional steps to adopt the RNTP, and (c) strengthening of conventional treatment in the remaining non SCC districts.

The World Bank has made an appraisal of the project proposal and the project is due for final negotiations.

[English]

Acquisition of Land in Bhavnagar

2844. SHRI RAJU RANA : Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry is occupying land in Bhavnagar District in Gujarat;

(b) if so, the total area of land occupied and the locations thereof;

(c) whether his Ministry is going to formulate a developmental action plan for the same land; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). The Ministry of Defence has 81.925 acres of land in Bhavnagar but the same is presently under temporary loan to the state Govt. of Gujarat on no rent basis. It is under occupation of State PWD. The land is in two pockets - (i) 60.05 acres in Sy. No.2836 D. Lancer Lines and (ii) 21.875 acres in Sy. Nos. 2121 and 2976 infantry Lines.

(c) and (d). The land will be developed and used by army as per the zonal plan of the area.

[Translation]

Private Sector participation in Defence

2845. PROF. OMPAL SINGH NIDAR :
SHRI SATYA DEO SINGH :

Will the Minister of DEFENCE be pleased to state :

(a) whether despite adopting the policy of liberalisation in the country the participation of private sector in Defence Industry is quite less;

(b) if so, the reasons therefor;

(c) whether Union Government propose to encourage the participation of private sector in Defence Industry;

(d) if so, the details thereof; and

(e) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (e). The importance of mobilising the civil sector capabilities to supplement the efforts of defence/public sector units in building up an indigenous defence production base has been engaging the attention of the Government for quite some time. The contribution of the private sector towards indigenous development of defence equipment and spares has been significant. During the last three years, in the field of ab-initio indigenous development of defence equipment and spares the contribution from private sector is around 80% item-wise, which value-wise accounts for approximately 68%.

2. Recognising the significance of establishing closer and continuous interaction between defence and industry for optimum exploitation of the available